


(2)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

PETITION NUMBER : TCP/110/2016  
NAME OF THE PETITIONER(S) : M.R.Sarangapani Reddy & Another  
NAME OF THE RESPONDENT(S) : Merit Inn Southern Star Pvt Ltd. & 9 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	Thriyambak Kannan Archana	Petitioner	

**ORDER**

Shri Thriyambak Kannan, counsel for petitioners present and stated that the matter is likely to be settled between R2, son of the petitioner No.2. Efforts for settlement is being taken up by P2. Counsel for petitioners prayed time for reporting the final outcome of the settlement. Time extended at request. Put up on **21.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K.Anantha Padmanabha Swamy)  
Member (Judicial)